BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH: BANGALORE

Dated this the 26th day of May, 1987.

Present

HON'BLE MR. JUSTICE K.S.PUTTASWAMY VICE CHAIRMAN HON'BLE MR. P.SRINIVASAN MEMBER(A)

Application No.1836 of 1986(T)

M.N.Manjunatha S/o A.Neelakanta Major, Door No.1/2, Behind Sandal-Wood Oil Factory, Jayanagar, Mysore.

Applicant

(Shri N.Y. Hanumanthappa, Advocate,)

-VS .-

- The Union of India by its Secretary to Govt. of India, Ministry of Railways, Railway Bhavan, New Delhi.
- 2. The Southern Railway, Represented by the General-Manager, Central Southern Area, Madras-1.
- 3. The Selection Committee for the Recruitment of Temporary-Khalasis Mechanical Workshop, by its Chairman Sri R.Vijaya Mohan, Works Manager, Mechanical Workshop, Southemn-Railway, Mysore South, Mysore-8.
- 4. B.Cavisidda S/o Boregowda
- 5. R.Chandrasekhara S/o N.Ramaiah
- 6. S. Venugopal S/o S. Suryanarayana
- 7. Syed Ariff Ahmed S/o Syed Nazir Ahmed
- 8. L. Jaganath S/o N. Lakkiah
- 9. Ramesh M S/o H.Mahadevaiah

Respondents contd....



- 10. N. Vincent S/o S. Nicholas
- 11. N.Narasimha Murthy S/o Chikkanarasaiah.
- 12. N.Muralidharan S/o A.H.Narayanan
- 13. Hanumappa S/o Lakkaiah
- 14. Nagoji Rao S/o Byroji Rao
- 15. Puttaswamy S/o Kempaiah
- 16. Putta Honne Gowda
- 17. Afroz Pasha M.A.
- 18. S.Sidda Ramu
- 19. J.Rajasekhara
- 20. Vittal Rao B
- 21. T.G. Srinivasamurthy
- 22. N.S.Shashiprakash
- 23. Jagadisha S
- 24. S.Chinnappa
- 25. Ningaraja
- 26. Mohamed Safiulla
- 27. H.L. Harry Stanislas
- 28. V.Sudhir Singh
- 29. B.Chandrashekar
- 30. Chandra
- 31. M.P. Venkatesha
- 32. G. Lakshminarayana Raju
- 33. K.S. Natesh
- 34. J. Sathyaprakash Singh
- 35. R.Raja Rao

R-16 to 35 deleted vide order dated 7-8-1985.



- 36. I. Walter Gnanamonickam
- 37. S.Sundar Rajan
- 38. C. Derma Raj
- 39. Madaiah
- 40. P.S.Ramanujan
- 41. Ninge Gowda
- 42. Venkatesh Prasad
- 43. Ramanna
- 44. K.V. Ganapathi Prasad
- 45. N. Viswanatha
- 46. E.Krishna
- 47. N.Gopinathan
- 48. M.V. Dhananjaya
- 49. D. Madhukara
- 50. J.Srinivas
- 51. V.G.Shivakumar
- 52. V. Mohan Kumar
- 53. R.Krishna
- 54. Ramesh R
- 55. R.Suresha
- 56. M.Parabhu
- 57. Chandrashekar
- 58. Murugesh
- 59. S.Ravikumar
- 60. N.Subramanya
- 61. Umesh M.N.
- 62. Subramanya
- 63. C.Govinda .. RESPONDENTS. (R-36 to 63 are deleted vide order dated 7-8-1985).
- (Shri H. Shanmukhappa Adv. for R-1 to R-3)

Application coming on for hearing this day, PUTTASWAMY, J. (Vice Chairman), made the following:

ORDER

Case called. Applicant and his learned Counsel are absent. Shri H.S.Lingaraja for respondents 1 to 3.

- 2. This is a transferred application and is received from the High Court of Karnataka under Section 29 of the Administrative Tribunals Act, 1985.
- 3. The applicant has challenged his nonselection and selection of others to the post
 of Khalasis in pursuance of the employment notice
 E/1/82 dated 4-11-1982(Annexure-A) on the very
 grounds on which A.Mohan Krishna and 21 others
 had also challenged their non-selection and the selection of others in Application Nos.1845 to 1866/86
 and 183 & 184/87. In Mohan Krishna's case, we
 have examined every one of the grounds urged by
 this applicant, **Maxxx* rejected them and upheld the
 selections pursuant to the very employment notice.
 Every one of the grounds urged by this applicant
 **Xxx* for the very reasons stated in Mohan Krishna's
 case, are liable to be rejected and this application
 also dismissed for those reasons. We, accordingly

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CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

* * * * * * *

Commercial Complex(BDA) Indiranagar Bangalore - 560 038

Dated: 8-6-87

Application No. 1836/86(T)

W.P.No. 2326/84

Applicant

Shri M.N. Menjunatha

V/s The Secy, M/o Railways & 14 Ors

To

- Shri M.N. Manjunatha
 1/2, Behind Sandal Wood Oil Factory
 Jayanagar
 Mysors
- 2. Shri K.N. Chandrasekhar Advocate C/o Shri N.Y. Hanumanthappa Advocate No. 612, Chandra Buildings Avenue Road Bangalore - 560 002
- The Secretary Ministry of Railways Rail Bhavan New Dalhi-110 001
- 4. The General Manager Southern Railway Park Town Madras - 600 003
- 5. The Works Manager
 Mechanical Workshop
 Southern Railway
 Mysore South
 Mysore 570 008

- 6. Shri B. Gavisidda S/o Shri Boregowda
- 7. Shri R. Chandrasekhara S/o Shri N. Ramaiah
- Shri S. Venugopal
 S/o Shri S. Suryanarayana
- 9. Shri Syed Ariff Ahmed S/o Shri Syed Nazir Ahmed
- 10. Shri L. Jaganath S/o Shri N. Lakkaiah
- 11. Shri Ramesh M S/o Shri H. Mahadevaiah
- 12. Shri N. Vincent S/o Shri S. Nicholas
- 13. Shri N. Narasimha Murthy S/o Shri Chikkanarasaiah
- 14. Shri N. Muralidharan S/o Shri A.H. Narayanan
- 15. Shri Hanumanthappa S/o Shri Lakkaiah

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- 16. Shri Nagoji Rao S/o Shri Byroji Rao
- 17. Shri Puttaswamy S/o Shri Kempaiah

(\$1 Nos. 6 to 17 - Khalasis C/o Works Manager Mechanical Workshop Southern Railways Mysore South Mysore - 570 008)

18. Shri H. Shanmukhappa

Advocate No. 250, "Himanshu" III Main, Mahalakshmi Layout Bangalore - 560 086

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN APPLICATION NO. 1836/86(T)

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Place find enclosed herewith the copy of the Order passed by this Tribunal in the above said application on 26-5-87.

SECTION OFFICER
(JUDICIAL)

Encl : As above

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CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA), Indiranagar, , Bangalore - 560 038

Dated: 17-6-67

REVIEW APPLICATION NO 98 /87()
IN APPLICATION NO. 1836/86(T)
W.P. NO /

Applicant

Shri M.N. Manjunatha

V/s The Secy, M/o Railways & 2 Ors

To

- Shri M.N. Manjunatha
 Door No. 1/2
 Behind Sandalwood Oil Factory
 Jayanagar
 Mysore
- Shri K.N. Chandrasekhar Advocate
 612, Chandra Buildings Avenue Road Bangalore - 560 002

application on 5-2-27

Encl : as above

EEFCRE THE CENTRAL ADMINISTRATIVE TRIBUNAL PANGALORE

DATED THIS THE 5th DAY OF AUGUST, 1987

Present : Han'ble Justice Sri F.S. Puttaswamy

Vice-Chairman

Hen'ble Sri L.H.A.Rece

Member (A)

REVIEW APPLICATION No. 98/87 in Application No. 1335/1985

M.N.Manjunatha, Deer Ne.1/2, Bahind Sandalweed Gil Factery, Jayanaçar, Mysere

Applicant

(Sri k.V.Chandrasekhar

... Advecate)

Vs.

The Union of India, by its Secretary to Govt. of India, M/o Railways, Rail Bhavan, New Delhi.

The Sauthern Railway, represented by the Genral Manager, Central Sauthern Area, Madras - 1.

The Selection Committee for the Recruitment of Temperary Khalasis Machanical Jarksher, by its Chairman, Sri R. Vijaya Mahan, Werks Manager, Machanical Werksher, Sauthern Railway, Mysere South, Mysere - 8, and 60 others.

Restandents

This Feview application has come up, before the court teday. Hen'tle Justice Sri F.S. Puttaswamy, Vice-Chairman made the fellowing:

DRDER

In filing the review explication, there is a delay of 37 ways. In I.A.Ne.I, the applicant has sought for condening the said delay. I.A.Ne.I is supported by an affid vit sworn to Sri K.V.Chandrasekhar, learned Advocate for the applicant.





de have no reasons to doubt the correctness of the assertions made by the dependent in his affidevit, which necess, rily means that there is sufficient cause for condaning the delay. Wis therefore allew Y.A.Me.I and candene the delay.

After candening the delay, we have beard Sri F.M. Chandrasekhar, issined caunsel for the applicant on the admission of application for revisu. Unils naticing the absence of the applicant and his leadred counsel, we have rejected Application No. 1335 of 1985 fellawing an earlier decision of this Tribunal. We have again examined whether we have cerrectly explied the principle enunciated in Applications Meg. 1845 to 1866 of 1986, 183 and 184 of 1987. We are satisfied that the principle enunciated in A.Mes. 1845 to 1866 of 1836, 133 and 184 of 1987 has been correctly applied. If that is sa, then the presence of the larged caused for the applicant on the hearing date would not have made any difference at all. We

thus find ne justification to revisa our ærlier erder. Je, therefore, reject the review application at the admission stage.

VICE-CHAIRMAN SKO | MEI BER (A) | 5-2-87

an.

CENTRA! ADDITIONAL BENCH

BANGALORE